

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**O.A. No. 61/989/2020**

This the 06<sup>th</sup> day of November, 2020

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Sudhir Kumar age 33 years S/o Sh. Girdhari Lal R/o 367-B, Lane No. 4,  
Sector-1 Durga Nagar, Post Office Roop Nagar Jammu 180013.

.....Applicant

(Advocate: Mr. Anirudh Sharma proxy to Mr. Rahul Pant)

**Versus**

1. Jammu and Kashmir Service Selection Board, through its Chairman,  
Sehkari Bhawan, Rail Head Complex, Jammu 180016.
2. Secretary, Jammu and Kashmir Service Selection Board, through its  
Chairman, Sehkari Bhawan, Rail Head Complex, Jammu 180016.

.....Respondents

(Advocate: Mr. Rajesh Thapa, learned DAG)

**ORDER**

**[O R A L]**

**Delivered by Hon'ble Mr. Anand Mathur, Member (A): -**



During the course of arguments, learned counsel for the applicant submitted that he will be satisfied if a direction is given to respondents/competent authority to complete the selection process for the post of Motor Vehicle Inspector initiated vide advertisement notice No.04/2017/15 dated 28.11.2017 issued by the respondents within a stipulated period of time.

2. Looking to the limited prayer made by learned counsel for the applicant, O.A is disposed of at the admission stage itself with a direction to the respondents/competent authority to complete the selection process for the post of Motor Vehicle Inspector initiated vide advertisement notice No.04/2017/15 dated 28.11.2017 issued by the respondents, provided there is no stay issued by the Hon'ble High Court, by passing a reasoned and speaking order in accordance with rules within a period of two months from the date of receipt of a certified copy of this order with intimation to the applicant. No costs.

3. It is made clear that we have not expressed any opinion on the merits of the case.



(ANAND MATHUR)  
MEMBER (A)

(RAKESH SAGAR JAIN)  
MEMBER (J)

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